

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2016

AND

APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jindal Stainless (Hisar) Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Mr. Apporva Misra

Counsel for the Respondent(s) : Ms. Himangini Mehta for R.2 & 3

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List these matters on **24.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**